

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/1924/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the 1<sup>st</sup> April, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/2119 Date 31.03.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 05.04.2021 till the morning of 07.04.2021, has been granted. Further, the Addl. District & Sessions Judge, Nalbari in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-119/2001/1925/A, dated 1.4.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**